

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 228/(MAH)/2017

CORAM:

Present:

SHRI M. K. SHRAWAT
MEMBER (J)



SHRI BHASKARA PANTULA MOHAN
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 11.10.2017

NAME OF THE PARTIES: Sunil Sarojkumar Surana & Anr.
V/s.
Bhutoria Refrigeration Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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	S. Narasimhan - Resp.		
12	Ranjit Buse AOR		
	For Petitioners		

ORDER

C.P. No. 228/241-242/NCLT/MB/MAH/2017

1. The Learned Representative of both the sides are present.
2. By consent adjourned to **04.12.2017** for Final Hearing.

Sd/-

Bhaskara Pantula Mohan
Member (Judicial)
11.10.2017

Aah/ug

Sd/-

M.K. Shrawat
Member (Judicial)